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डा० के० एल० श्रीमाली: जी नहीं, प्राइम मिनिस्टर से प्रेसिडेंट क्रिकेट बोर्ड को जो जवाब गया था उसमें केवल यह लिखा था कि मिनिस्ट्री और आँल इंडिया काउन्सिल ग्राफ़ स्पोर्टस् इस विषय पर विचार करेगी।

श्री नवाब सिंह चौहान : क्या एजूकेशन मिनिस्ट्री इस क्रिकेट के खेल के ग्रलावा, हाकी इत्यादि जो भारतीय खेल हैं, उनके खास खास खिलाड़ियों को भी उनके जीवन-यापन की चिन्ता से मुक्त करने के लिये इसी प्रकार से बेतन दे कर के नौकरी में रखने के प्रश्न पर कोई विचार कर रही है?

डा० के० एल० श्रीमाली : इस सारे प्रश्न पर विचार किया जायगा ।

श्री नवाब सिंह चौहान : कब से इस पर विचार हो रहा है, कब तक होगा और कब तक यह आशा करें कि इस पर अंतिम निर्णय हो सकेगा ?

डा० के० एल० श्रीमाली : इसकी तारीख तो नहीं दे सकता । हाल ही में क्रिकेट बोर्ड के प्रेसिडेंट ने प्राइम मिनिस्टर को लिखा था । हमारे पास अभी मेमोरैंडम आया है और इस पर ठीक समय पर विचार किया जायगा ।

SHRI JASWANT SINGH: I would like to know as to what is the practice in other countries in regard to giving encouragement to the sportsmen?

DR. K. L. SHRIMALI: As far as I am aware, the Governments don't give any special preference to people just because they are sportsmen. They do get employment in certain private firms, associations or clubs but as far as I am aware, the Governments as such don't provide employment to people just because they are sportsmen.

PANDIT S. S. N. TANKHA: May I know whether the names which have been recommended by the President of the Cricket Board are of persons educationally qualified to hold those posts ? DR. K. L. SHRIMALI: No special names have been recommended. It is just a general suggestion which the President of the Cricket Board lias made to the Government.

to Questions

SHRI H. P. SAKSENA: Is the Government aware that in Western countries even Knighthoods are conferred upon cricketers and other sportsmen?

DR. K. L. SHRIMALI: Knighthoods are conferred in foreign countries. Besides the main question, some honours are given for various kinds of distinctions, not only in the held of sports but for various kinds of services.

PROF. HUMAYUN KABIR: Is it not a fact that a very well-known cricketer and a very well known hockey player were given distinctions and awards by the Government of India this year?

DR. K. L. SHRIMALI: Yes, that is true.

SHRI MAHESWAR NAIK: May I know how their professional status, will be affected by getting them into the Government service ?

DR. K. L. SHRIMALI: The whole question is still under examination. I cannot give a definite reply to that point at this stage.

घूप-चूल्हे

*१३२. श्री नवाब सिंह चौहान : क्या प्राकतिक संसाधन ग्रीर वैज्ञानिक गवेषणा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीय भौतिक गवेषणालय ढारा ग्राबिष्कुत धूप-चूल्हों की देश में मांग न होने के कारण, इसको बड़े पैमाने पर बनाने वाली, कलकत्ता ग्रौर बम्बई की कतिपय फर्मों ने इसे बनाना बन्द कर दिया है: ग्रौर

(ख) अगर ऐसा है, तो इन चूल्हों को लोकप्रिय बनाने के लिये सरकार ने क्या प्रयत्न किये हैं ?

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t[SoLAR COOKERS

Oral Answers

*I32. SHRI NAWAB SINGH CHAUHAN: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether it is a fact that certain firms in Calcutta and Bombay who were manufacturing solar cookers invented by the National Physical Laboratory on a large scale have stopped its manufacture due to the absence of any demand for such cookers in the country; and

(b) if so, what efforts Government have made to popularise the Solar Cookers?]

प्राकृतिक संसाधन मंत्री (श्री के॰ डी॰ मालवीय) ः (क) जी नहीं। (ख) प्रश्न ही नहीं उठता।

t[THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVI-YA): (a) No, Sir.

(b) Does not arise.]

श्री नवाब सिंह चौहान : इस सोलर कुकर को बनाने का ठेका किन किन फर्मों को दिया गया था? क्या उनसे कोई धनराशि ली गई थी, क्या उनका काम ठीक ढंग से चल रहा है ग्रीर क्या वे उस कॉम को आगे बढ़ा रहे हैं या उसको बन्द कर दिया है? ग्रगर बन्द कर दिया है, तो उसका कारण क्या है?

SHRI K. D. MALAVIYA: Some anxiety has been shown by the hon. Members of both the Houses regarding this business of solar cooker. 1 might state, therefore, that the two manufacturers who are producing the solar cooker are Messrs. Devi Dayal Metal Industries Limited, Bombay and Jeewanlal Limited, Calcutta. With regard to the popularisation of the solar cookers, it is a fact which has to be admitted that it has not yet caught the imagination of the people firstly, because it is bound to take some time before people get accustomed to it and accept this idea of solar cooker and secondly, because it f English translation.

does require some improvements here and there. The whole idea, therefore,, of popularising this solar cooker as a household unit is going to be a long-term affair and we have to accept this and in order to popularise it. a prolonged costly educative process has got to be taken up. Now, it is not the job of the National Physical Laboratory to undertake all this costly job of educating the people and making this unit acceptable. Those who produce it ought to popularise the idea. I may also mention here that there are things like the pressurised cooker which were started some fifty or sixty years back and they have not yet become popular. For such ideas it is necessary that all problems involved in them-the social and the economic problems etc.-are taken into consideration and tackled.

श्वी नवाब सिंह चौहान : क्या यह समझ लिया जाय कि यह जो सौलर कुकर का मामला था वह बिल्कुल फेल हो गया ग्रौर श्र्मागे चलने वाला नही है ?

श्री कें डी॰ मालवीय : जी नहीं। में यह सुघार माननीय सदस्य के इस विचार में करना चाहता हूं कि ''विलकुल'' फेल नहीं हुआ है। यह फेल होने वाली चीज नहीं है' इसको परसू करना है और हम परसू कर रहे हैं। ग्राविष्कार होने के बाद जब से यह सोलर कुंकर निकला है, दुनिया भर में इसकी मांग हुई है और लोगों ने हमसे इसका पेटंट मांगा है—आस्ट्रेलिया से, ग्रमेरिका से, विलायत से ग्रीर इंजिप्ट से। लेकिन में खास बात यह बताना चाहता हूं कि यहां इसमें अभी कुछ समय लगेगा और पैसा भी काफी लगेगा।

श्वी ह० प्र० सक्सेनाः क्या यह सही है कि यह मामला, सोलर कुकर्स का, कुछ ठंडा हो गया है ?

(कोई उत्तर नहीं)

DR. SHRIMATI SEETA PARMA-NAND: Has the

MR. DEPUTY C H A I R M A N : Order, order.

SHRI M. M. SUR: How much money, if any, was obtained from these firms who had obtained the right to manufacture these cookers? SHRI K. D. MALAVIYA: A patent right has been given to these producers on a royalty basis. I do not know exactly just now what royalty was charged by the Government: but on each cooker that is sold by the producers, the Council of Scientific and Industrial Research should get something—perhaps Rs. 3.

DR. SHRIMATI SEETA PARMA-NAND: In order to inspire confidence in this type of researches that are conducted, has the National Physical Laboratory installed one of these solar cookers in their own canteen, or in any one of the Government institutions ?

SHRI K. D. MALAVIYA: Yes, they have been doing some such work.

MR. DEPUTY CHAIRMAN: Yes, Mr. Saksena wanted to ask something.

SHRI H. P. SAKSENA: I wanted to ask only this. The hon. Minister just now informed the House: —

DR. SHRIMATI SEETA PARMA-NAND: Sir, my question has not been answered.

SHRI H. P. SAKSENA: Sir, mine •also has

"यह मागला श्रभी अच्छी तौर से स्टेज में नहीं आया। तो मैंने यह पूछा था कि क्या यह मामला कुछ ठंडा हो गया है सोलर कुकर का?"

not been answered.

MR. DEPUTY CHAIRMAN. Madam, please sit down. Let him answer Mr. Saksena's question now.

श्री के० डी० मालवीय : यह मामला बिलकुल ठंडा नहीं हग्रा।

DR. SHRIMATI SEETA PARMA-NAND: Sir, ' even for i my question was whether the solar cooker has ' been installed in the canteen of the National Physical Laboratory for being worked and for every-day use?

SHRI K. D. MALAVIYA: No, Sir.

डा० डब्स्यू० एस० वालिगे: मैं यह पूछना चाहता हूं कि इसमें जो दोष हैं, क्या उसको निकालना नेशनल फिजिकल लेबोरेटरी का कर्त्तच्य नहीं है ? to Questions

श्वी कें डी॰ मालवीय : जी हाँ, यह नेशनल फिजिंकल लेबोरेटरी का कत्तव्य हैं। दोष के बारे में उनको हमसे बहुत ज्यादा मालूमात हैं। वे रोज इसके ऊपर सोचा करते है, उसमें रोज तब्दीली करते हैं। यह इतना आसान नहीं है कि दोष जल्दी मालूम हो जाय और जनता यह स्वीकार कर ले कि हां, इसमें तरक्की हो गई। इसकी तरक्की कब होगी, ठीक तौर से यह मैं नहीं कह सकता।

DR. P. C. MITRA: Is it not a fact that the absence of the sun's rays at night and also its absence on cloudy days is the main cause for this cooker not being popular ?

SRI K. D. MALAVIYA: It is truly one of the causes why the thing is not getting more popular.

SHRI M..VALIULLA : I want to know whether it is popular in any of the countries in the world, if so in which countries and to what extent the peeple there have taken to it.

SHRI K. D. MALAVIYA: Sir, the utilisation of solar energy with a view to using it for various purposes in the service of man is in a very very experimental stage throughout the world. We are also a sort of pioneers in this field, in that we have brought out a small unit here, because this is a tropical country and we get the sun for long time. But we cannot say that the whole idea has gone ahead very much.

DR. SHRIMATI SEETA PARMA-

NAND: Does the Government think this type of a cooker to be a working proposition, though the National Physical Laboratory does not try it

even for its own use?

•MR. DEPUTY CHAIRMAN: It is j a matter of opinion.

श्री देवकोनन्दन नारायणः क्या मंत्री महो-दय यह बतला सकते हैं कि यह कुकर बरसात में भी काम दे सकेगा ?

श्री के ब डी • मालवीय : मैंने बताया कि इसमें यह दिक्कत है कि बदली में यह काम नहीं देता ।

PANDIT S. S. N. TANKHA: May I ask if any attempt has been made to

SHRI K. D. MALAVIYA: Sir, all these matters have been very elaborately thought out by our scientists, both in the fundamental and in the applied way and it has been found that with regard to the conservation of the solar energy during the time we get the sun and its use later on, it is a very very costly affair. So it is not considered worthwhile taking up this idea

Loss of Life and Property due to NAGA HOSTILITIES

♦133. Shrimati SAVIRTY DEVI NIGAM: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the number of (i) civilians and (ii) military personnel killed by the Naga rebels during the last three months; and

(b) the approximate loss of property in the villages which were raided by Naga rebels during the same period ?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : (a) and (b). Twenty-nine military personnel were killed during the period 15th August to 15th November 1956. As regards loss of life among the civilians and the loss of property in the villages, the information is being collected from the Government of Assam and will be laid on the Table of the House as soon as it is received.

SHRIMATI SAVITRY DEVI NIGAM: May I know if Government have given any financial help to the dependants of those who have been killed ?

SHRI B. N. DATAR: Sir, I believe it is a question for the Government of Assam to consider.

SAVITRY DEVI SHRIMATI NIGAM: Has any plan been drawn up for the rehabilitation of those villages that had been burnt or destroyed by the Naga Hostiles?

conserve solar energy during the day time to be Stike D. D. D. D. D. D. M. Member knows this is a question for the State Government to consider and they are fully seized of these questions.

to Questions

SHRIMATI S A V 1 T R Y DEVI NIGAM: What about the military personnel ? Will their interests also be looked after by the State Government?

SHRI B. N. DATAR: They would be looked after by the Government of India. We have certain rules in this respect and these rules will be followed and necessary compensation or reparation will be paid.

SHRIMATI S A V1T R Y DEVI NIGAM: Has any financial help been given to the military personnel ?

SHRI B. N. DATAR: Sir, I would require notice of that specific question.

DR. SHRIMATI SEETA PARMA-NAND: Is it a fact that these Nagas, are using poisoned arrows? If so, may I know whether the people injured by these poisoned arrows recover ? Is it a deadly poison or is it curable?

SHRI B. N. DATAR: I have no. information about it.

SHRI J AS WANT SINGH: In these conflicts during this period how many Nagas were killed

SHRI B. N. DATAR: I have not got that information. This question was about the military personnel and so far as the others are concerned, we have called for information from Assam.

BALLOT BOXES FOR THE NEXT GENERAL ELECTIONS

*134. SHRI M. GOVINDA REDDY: Will the Minister for LAW be peased to state:

(a) whether ballot boxes for the next general elections have been made more fool-proof as compared to

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